

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 732 /Confdl./2019
I-8-2/2010 (Part-III)

Bilaspur, dated the 02nd July, 2019

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) and posted as Labour Judge of Labour Court at the place shown in Column No. (4) having jurisdiction of the Revenue Districts mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Jurisdiction of the Court	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Roopnarayan Pathare, Civil Judge Class-I	Ramanujganj	Korba	Revenue District Korba	Labour Judge, Labour Court
2.	Shri Vivek Garg, I Addl. Judge to the court of I Civil Judge Class-I	Raigarh	Rajnandgaon	Revenue District Rajnandgaon & Kabirdham-Kawardha	Labour Judge, Labour Court
3.	Smt. Ganga Patel, I Addl. Judge to the court of I Civil Judge Class-I	Bilaspur	Bilaspur	Revenue District Bilaspur & Mungeli	Labour Judge, Labour Court
4.	Shri Dular Singh, II Civil Judge Class-I	Kawardha	Ambikapur	Revenue District Surguja (Ambikapur), Balrampur & Surajpur	Labour Judge, Labour Court
5.	Smt. Shruti Dubey, II Addl. Judge to the court of I Civil Judge Class-I	Bilaspur	Mahasamund	Revenue District Mahasamund	Labour Judge, Labour Court

Note:

- (A) Shri Roopnarayan Pathare is also assigned the additional charge of Labour Court, Janjgir-Champa having jurisdiction of Revenue District Janjgir-Champa until further orders consequent upon his transfer as Labour Judge, Labour Court, Korba.
- (B) Shri Dular Singh is also assigned the additional charge of Labour Court, Manendragarh having jurisdiction of Revenue District Koriya until further orders consequent upon his transfer as Labour Judge, Labour Court, Ambikapur.
- (C) Smt. Shruti Dubey is also assigned the additional charge of Baloda-Bazar (having jurisdiction of Revenue District Baloda-Bazar) and Dhamtari (having jurisdiction of Revenue District Dhamtari & Uttar Bastar Kanker) until further orders consequent upon his transfer as Labour Judge, Labour Court, Mahasamund.

BY ORDER OF THE HIGH COURT


2.7.2019
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Contd....2/-

(2)

Endt. No. 733 /Confdl./2019
I-8-2/2010 (Part-III)

Bilaspur, dated the 02nd July, 2019

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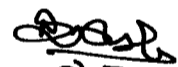
- (1) Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)
 - a) Shri Roopnarayan Pathare, Civil Judge Class-I, Balrampur at Ramanujanj,
 - b) Shri Vivek Garg, I Addl. Judge to the court of I Civil Judge Class-I, Raigarh
 - c) Smt. Ganga Patel, I Addl. Judge to the court of I Civil Judge Class-I, Bilaspur,
 - d) Shri Dular Singh, II Civil Judge Class-I, Kawardha,
 - e) Smt. Shruti Dubey, II Addl. Judge to the court of I Civil Judge Class-I, Bilaspur,

for information and compliance. They are directed to take charge at their new place of posting on or before 18th July, 2019.

Contd....3/-

(3)

- (21) District & Sessions Judge, Balrampur at Ramanujganj/ Bilaspur/Kabirdham (Kawardha)/ Raigarh/ for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetara/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Central Filing/Supreme Court & Copying/ O/o R.G./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Confidential/ Vigilance and I. & E./ Works/Elimination Cell), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


2.7.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL